

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 221/TT/2017**

- Subject** : Approval of tariff of the Inter-State transmission lines connecting other states incidental to Inter-State transmission of electricity for transmission lines owned by PTCUL.
- Date of Hearing** : 27.2.2018
- Coram** : Shri P. K. Pujari, Chairperson  
Shri A. K. Singh, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member
- Petitioner** : Power Transmission Corporation of Uttarakhand Ltd. (PTCUL)
- Respondents** : Uttarakhand Power Corporation Limited and 8 others
- Parties present** : Shri Manoj Kumar, PTCUL  
Shri Mangat Ram, PTCUL

**Record of Proceedings**

After hearing the representative of the petitioner, the Commission reserved the order in the present petition.

By order of the Commission

sd/-  
(T. Rout)  
Chief (Law)

